

Review Petition through the Order dated 26.04.2011, even though Review Petition had been filed as early as on 17.10.2006.

Issue notice to the Respondents returnable on 08.12.2011 in condonation of delay Application. Dasti service is permitted.

The Orissa Commission is directed to send the explanation as to why the delay was caused in disposing of the Review Petition, so as to reach this Tribunal on or before 05.12.2011.

Post the matter on **08.12.2011.**

(V.J. Talwar)
Technical Member

TS/KS

(Justice M. Karpaga Vinayagam)
Chairperson